IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 237 of 2017

Mrs. Reena Choudhary & Others … **Appellants**

-versus-

The Oriental Insurance Company Ltd. & Another … **Respondents**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING

For the Appellant : Mr. Nikhil Ranjuan, Advocate
For the Respondents : Mr. Alok Lal, Advocate

6/ 05.04.2021 As per the submission of the parties, this matter has to be decided, as it is not possible to settle the disputes before the Lok Adalat.

This case is adjourned.

(Ananda Sen, J.)

Kumar